

C. A. T. Bench, JODHPUR

Date of Order

Orders

TA 2/31/86

13-7-82

Applicant present in person -
Mr. G.P. Soral Counsel for respondents
On the request made by
applicant, may be listed for
hearing on 26-8-82.

B. B. Mahajan
(B. B. Mahajan)
Member (Adm.)

D. L. Mehta
(D. L. Mehta)
Vice-Chairman

26-8-82

CASE NOT REACHED
PUTUP FOR HEARING
ON 27-8-1992

B.O.
COURT MASTER

27-8-82

CASE NOT REACHED
PUTUP FOR HEARING
ON 28-8-1992

G. S. G.
COURT MASTER